THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (4) No proposals for any major or medium izrigation project on Thoppier have been received in the Central Water and Power Commission from the Government of Tamil Nadu.

(b) and (c). The State Government have reported that ins ructions have been issued by them to the legal officers to formulate special minor irrigation programme schemes in the Thoppiar basin, instead of a major reservoir scheme contemplated by them earlier.

Railway Tracks and Compartments damaged by People during Hartal in Calcutta

*809. SHRI H. M. PATEL: Will the Minister of RAILWAYS be pleased to state;

- y (a) whether during the 24-hour hartal omeniced by the people of CP(M) in Calcutta on 1st June, 1971, Railway tracks and compartments were damaged by the CP(M) workers;
- (b) if so, the losses to railway property at the hands of the anti-social elements; and
- (c) whether Railway Protection Force took any action against the culprits and if that, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) Yes, Sir.

- (b) The extent of direct loss is estimated at As. 3.000/-
- (c) On this day of Hartal the Railway Protection Force along with the local police did their best to prevent damage.

There was no damage on the South Eastern Rallway.

There were only two incidents resulting in daning on the Eastern Ruffwey.

The Government Railway Police concerned are conducting necessary investigation for taking appropriate action against the culprits.

Scientisa Posts in the Traffic and Commercial Departments (Northern Railway)

3303. SHRI B. S. BHAURA: Will the Minister of RAILWAYS be pleased to

- (a) whether the period of officiating service pending selection against Selection Posts in the Traffic and Commercial Departments of the Northern Railway is treated as 'fortuitous' irrespective of the length of such service for over three years rendered by an incumbent against a permanent vacancy :
 - (b) if so, the reasons therefor; and
- (c) the practice obtaining in other Raifway Administrations in this behalf?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) Yes.

- (b) Seniority against selection posts 15 reckoned from the date of regular promotion after proper selection Service rendered prior to the date of selection by an employee is treated as 'fortuitous'
- (c) The practice obtaining Railways is the same as at (b) above.

Reservation of seats/berths at Burhanpur Station (Central Railway)

3304. SHRI G. C. DIXIT: Will the Minister of RAILWAYS be pleased to state whether Government propose to provide reservation for at least 4 Class III sleeper and two First class seats at Burhanpur Station for Bombay keeping in view its historical and industrial importance and a large number of passengers travelling from that station?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHATYA): Specific quotas for individual stations are allotted only where there is a regular and heavy demand for reservations keeping in when such demands from various stations and the total accommodistion available on trains. On the basis of this criterion, Burhanpur does not qualify for specially set apart quotas. The demands for reservations from Buchanpur are, however. met to the extent feasible from the general quota or the intermediate station quota from the Reservation Controlling Station.